

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 91 of 2010 &**  
**IA- 115 of 2010**

**Dated : 31<sup>ST</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Ind- Bharath Energies (Maharashtra) Ltd. ... Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution Company Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Ms. Purnima Sapra**  
**Counsel for the Respondent(s): Mr. Samir Malik for R-1**  
**Mr. Mullapudi Rambabu for R-2**

**ORDER**

The learned counsel for the Respondent submits that he is filing the Written Submissions on behalf of the Respondent today.

***Judgment is Reserved.***

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

ts/ks